

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 353**  
ANSWERED ON 25<sup>TH</sup> FEBRUARY, 2016

**BOT MODEL PROJECTS**

353. SHRI MD. BADARUDDOZA KHAN:  
SHRI V. ELUMALAI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

**सड़क परिवहन और राजमार्ग मंत्री**

be pleased to state:

- (a) the details of projects assigned to private companies under Build-Operate Transfer (BOT) and Build-Own-Operate Transfer (BOOT) mode, NH-wise and State/UT-wise;
- (b) the details of measures taken by the National Highways Authority of India (NHAI) for speedy completion of pending and incomplete NH projects under these modes;
- (c) the progress made during the last three years in laying of NHs in various States, State/UT-wise and NH-wise; and
- (d) the total expenditure incurred by the Government during the above period to execute National Highway projects across the country?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) Details of highway projects awarded on the Public Private Partnership (PPP) mode being implemented by National Highways Authority of India (NHAI) is available at the web-site of NHAI under heading of "Project Information System (PIS)" and the address of the portal is <http://www.nhai.org/mpreport.asp>.

(b) Government has permitted one time fund infusion to revive and physically complete languishing national highway projects under Public-Private Partnership (PPP) mode and also allowed Rationalised Compensation to concessionaires, in case delays are not attributable to them, to increase funds to highway sector. Various steps have also been taken by the Government/ NHAI to remove the hurdles affecting the construction of NH projects includes streamlining of land acquisition and regulatory clearances, close coordination with other ministries, revamped Disputes Resolution Mechanism etc. NHAI has also decided not to award projects till all major pre-construction approvals are in-place for the project in order to avoid post bid delays and litigations. With a view to ameliorate the shortage of equity and improve

liquidity, Government has also allowed Securitization of future cash flows, Deferment of Premium in stressed highway projects, Harmonious Substitution in financially stressed highway projects and 100% Equity Divestment after 2 years of construction of all highway projects under PPP mode.

(c) Details of progress made during the last three years (2012-13, 2013-14 and 2014-15) in construction of National Highways in various States, State/UT-wise, are placed at Annexure.

(d) Total expenditure incurred by the Government during the last three years (2012-13, 2013-14 and 2014-15) to execute National Highway projects across the country are as follows:

<b>Year</b>	<b>Expenditure (Rs. in Crore)</b>
2012-13	34601.45
2013-14	46494.21
2014-15	46311.34

ANNEXURE REFERRED TO IN THE STATEMENT IN REPLY TO REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 353 ANSWERED ON 25<sup>TH</sup> FEBRUARY, 2016 ASKED BY SHRI MD. BADARUDDOZA KHAN AND SHRI V. ELUMALAI REGARDING 'BOT MODEL PROJECTS'

**State/ Union Territory wise completion of construction of National Highways for the Last three years (2012-13, 2013-14 and 2014-15)**

Sl. No.	Name of the State / Union Territory	Length completed (in km)						Total
		NHAI	SARDP	LWE	State PWD	BRO	NHDP-IV	
1	Andhra Pradesh	285.05	0	237.00	220.70	0	5.00	747.75
2	Arunachal Pradesh	0	251.50	0	5.60	2.83	0	259.93
3	Assam	160.64	219.29	0	212.24	0	0	592.17
4	Bihar	160.64	0	240.00	57.00	0	8.00	465.64
5	Chandigarh	0	0	0	1.00	0	0	1.00
6	Chhattisgarh	88.34	0	609.00	100.40	0	0	797.74
7	Gujarat	488.89	0	0	90.10	0	0	578.99
8	Haryana	488.89	0	0	58.95	0	0	547.84
9	Himachal Pradesh	0	0	0	109.00	0	0	109.00
10	Jammu & Kashmir	66.70	0	0	0	287.70	0	354.40
11	Jharkhand	66.70	0	409.00	123.00	0	0	598.70
12	Karnataka	133.40	0	0	159.00	0	9.00	301.40
13	Kerala	266.80	0	0	10.72	0	0	277.52
14	Madhya Pradesh	533.60	0	119.00	223.53	0	296.00	1172.13
15	Maharashtra	1067.20	0	0	64.60	0	0	1131.8
16	Manipur	0	26.91	0	110.19	42.01	0	179.11
17	Meghalaya	67.98	301.13	0	315.28	0	0	684.39
18	Mizoram	0	28.81	0	4.50	0	0	33.31
19	Nagaland	0	0	0	45.00	1.49	0	46.49
20	Odisha	235.23	0	395.00	352.66	0	10.00	992.89
21	Puducherry	0	0	0	14.20	0	0	14.20
22	Punjab	163.27	0	0	139.21	0	0	302.48
23	Rajasthan	163.27	0	0	125.80	0	574.00	863.07
24	Sikkim	0	46.81	0	0	0	0	46.81
25	Tamil Nadu	586.10	0	0	251.38	0	0	837.48
26	Telangana	0	0	37.00	31.00	0	103.00	171.00
27	Tripura	0	0	0	0	40.33	0	40.33
28	Uttar Pradesh	835.97	0	48.00	453.00	0	24.00	1360.97
29	Uttarakhand	835.97	0	0	45.88	41.11	0	922.96
30	West Bengal	1671.94	0	0	263.80	0	0	1935.74
<b>Total</b>		<b>6246.80</b>	<b>874.45</b>	<b>2094.00</b>	<b>3587.74</b>	<b>415.47</b>	<b>1029.00</b>	<b>14247.46</b>

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